## HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA - MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No. 157/252/HDB/2017	
NAME OF THE COMPANY	Magadh Projects Private Limited	
NAME OF THE PETITIONER(S)	Magadh Projects Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. KALPANA	CA	Kalpana goneguntal	C
		Egmail. Com	

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.



Heard Ms. G. Kalpana, Ld. CA for the Applicant.

The Learned CA submitted that interim order dated 16.01.2018 was not implemented so far. RoC is directed to implement the interim order dated 16.01.2018 and change the status of the Company from Struck off to Active and also intimate the status of being active to the Bankers of the Applicant Company immediately.

Post the CA for final hearing on 21.03.2018.

Member (T)

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For Dy. Regr./Asst. Regr/Court Officer/
National Company Law Tribunal, Hyderabad Bench

प्रमणित प्रति Member (J) CERTIFIED TRUE COPY

> केस संख्या CASE NUMBER A.A.B. 157/252/AUT निर्णय का तारीख DATE OF JUDGEMENT 22 2 208

प्रति तैयार किया गया तारीख COPY MADE READY ON. 22: 2:23